

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(Video Conference)

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)
CORAM: SHRI SATYA RANJAN PRASAD, HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 18.11.2022 AT 10:30 AM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/360/2022
NAME OF THE COMPANY	Legend Estates Pvt Ltd
NAME OF THE PETITIONER(S)	Ghanshyam Das Sarda
NAME OF THE RESPONDENT(S)	Legend Estates Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

Ld. Counsel Ms. Shreya Mundra for the Financial Creditor present. Perused the records.

We direct the Financial Creditor to serve Notice to the Corporate Debtor by Speed Post and e-mail and file affidavit within 10 days.

List this matter on 01.12.2022.

Sd/-

MEMBER TECHNICAL

Sd/-

MEMBER JUDICIAL